53

NOMINATIONS TO PANEL OF VICE-**CHAIRMEN**

MR. CHAIRMAN: Under sub-rule (1) of rule 7 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the following members to the Panel of Vice-Chairmen: -

- 1. Shri Akbar Ali Khan
- 2. Shri M. P. Bhargava
- 3. Shri Anand Chand
- 4. Shrimati Tara Ramchandra Sathe

STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills which were passed by the Houses of Parliament during the Forty-sixth Session of the F.ajya Sabha and assented to by the President.

STATEMENT

- 1. The Appropriation (Railways) Bill, 1964.
- 2. The Appropriation (Vote on Account) Bill, 1964
- 3. The Appropriation Bill, 1964.
- 4. The Appropriation (Railways) No. 2 Bill, 1964.

PAPERS LAID ON THE TABLE

THE ARMED FORCES (SPECIAL POWERS> CONTINUANCE ORDINANCE, 1964

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI SATYA NAHAYAN SINHA): Sir, I beg to lay on the Table a copy of the Armed Forces (Special Powers) Continuance Ordinance, 1964 (No. 1 of 1964), under sub-section (a) of clause (2) of article 123 of the Constitution. [Placed in Library. See No. LT-2630/64].

(i) THE CINEMATOGRAPH (CENSORSHIP) SECOND AMENDMENT RULES, 1963

on the Table

(ii) THE CINEMATOGRAPH (CENSORSHIP) THIRD AMENDMENT RULES, 1963

SHRI SATYA NARAYAN SINHA: Sir. I also ibeg to lay on the Table a copy each of the following Notifications of the Ministry of Information and Broadcasting, under subsection (3) of section 8 of the Cinematograph Act, 1952: -

- (i) Notification G.S.R. No. 1514, dated 11th September, the publishing the Cinematograph (Censorship) Second Amendment Rules, 1963.
- (ii) Notification G.S.R. No. 1728, dated the 30th October, 1963, publishing the Cinematograph (Censorship) Third Amendment Rules, 1963

[Placed in Library. See No. LT-1908/63 for (i) and (ii)].

ANNUAL REPORT OF THE ADMINISTRATIVE VIGILANCE DIVISION (MINISTRY OF HOME AFFAIRS) FOR 1963

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): Sir, I beg to lay on the Table a copy of the Ninth Annual Report of the Administrative Vigilance Division (Ministry of Home Affairs) for the period 1st January to 31st December, 1963. [Placed in Library. See No. LT-2659/64].

REPORT OF THE COMMITTEE ON PREVENTION OF CORRUPTION

SHRI JAISUKHLAL HATHI: Sir, I also 'beg to lay on the Table a cony of the Report of the Committee on Pre vention of Corruption. [Placed in Library. See No. LT-2620/64].